

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. †1185
TO BE ANSWERED ON 19.09.2020

HOSTELS FOR EKLAVYA MODEL RESIDENTIAL SCHOOL

†1185. SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI SUMEDHANAND SARASWATI:
SHRI DEVJI M. PATEL:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the setting up/construction of buildings/hostels for Eklavya Model Residential Schools in the country including Maharashtra and Rajasthan along with the funds allocated for this purpose during the said period, year-wise, State/UT-wise;

(b) whether the Government is considering to set up Eklavya Residential School in all the tribal tehsils of Maharashtra and Rajasthan including Madha Lok Sabha constituency of Maharashtra and Dhod and Ahore tehsils of Sikar and Jalore districts respectively in Rajasthan in view of educational backwardness of these districts; and

(c) if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a): As on 15.09.2020, there are 566 sanctioned Eklavya Model Residential School (EMRS) across the country, out of which 285 schools have been made functional. EMRS are fully residential and therefore have provisions of hostels for boy and girl students. The state-wise numbers of EMRSs sanctioned in the country alongwith release of funds during 2019-20 including Maharashtra and Rajasthan is at **Annexure**.

(b) & (c): As per budget announcement 2018-19, every block having 50% or more ST population and at least 20,000 ST persons is to have an EMRS by the year 2022. Based on this criteria, 9 more blocks in Maharashtra and 1 more block in Rajasthan are to be sanctioned new EMRSs upto the year 2022 as indicated.

State	Sl. No.	District	Sub-District / Block
Maharashtra	1.	Amravati	Dharni
	2.	Dhule	Sakri
	3.	Nandurbar	Talode
	4.	Nashik	Dindori
	5.	Nashik	Peint
	6.	Nashik	Trimbakeshwar
	7.	Palghar	Vikramgad
	8.	Palghar	Mokhada
	9.	Palghar	Vada
Rajasthan	1.	Udaipur	Kherwara

Annexure

Annexure as referred to in reply to Part (a) of the Lok Sabha Unstarred Question No.†1185 for answer on 19.09.2020 asked by Shri Sudhakar Tukaram Shrangare: Shri Sumedhanand Saraswati: Shri Devji M. Patel: Shri Ranjeetsingh Hindurao Naik Nimbalkar regarding “Hostels for Eklavya Model Residential School”

Sl. No	State/UT	No of Schools Sanctioned	No of Functional Schools	Funds released during 2019-20 (Rs. In lakh)
1	Andhra Pradesh	19	19	5198.31
2	Arunachal Pradesh	10	2	3239.25
3	Assam	10	1	3059.04
4	Bihar	2	0	0.00
5	Chhattisgarh	71	42	13052.49
6	Dadra & Nagar Haveli and Daman & Diu	1	0	0.00
7	Gujarat	35	35	13870.04
8	Himachal Pradesh	4	4	2540.08
9	Jammu & Kashmir	6	0	2400.00
10	Jharkhand	78	13	8828.22
11	Karnataka	12	10	4867.77
12	Kerala	4	2	633.29
13	Ladakh	2	0	0.00
14	Madhya Pradesh	63	45	31006.60
15	Maharashtra	30	24	5629.87
16	Manipur	15	3	4050.60
17	Meghalaya	15	0	0.00
18	Mizoram	17	2	3931.64
19	Nagaland	19	3	1934.71
20	Odisha	57	19	4743.00
21	Rajasthan	30	18	9258.00
22	Sikkim	4	4	2967.10
23	Tamil Nadu	8	8	6356.07
24	Telangana	23	16	7816.40
25	Tripura	16	5	2472.64
26	Uttar Pradesh	4	2	1147.09
27	Uttarakhand	3	1	1128.37
28	West Bengal	8	7	4301.25
	Grand Total	566	285	144431.83
